HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject:

Compassionate appointment of Ms. Kawnain Makhdoomi D/O Late Shri Shaida Hussain Makhdoomi, (Ex-Section Officer), High Court of Jammu & Kashmir and Ladakh.

ORDER

No. 802 of 2025/RG/NG-797(P) dated: 05-06-2025

Kawnain Makhdoomi D/O Late Shri Shaida Hussain Makhdoomi (Ex-Section Officer), High Court of Jammu & Kashmir and Ladakh R/O Gulistan Colony, Sarnal Bala, Anantnag, is hereby appointed as Orderly in the High Court of Jammu & Kashmir and Ladakh, on compassionate grounds in pay Level-SL1 (14800-47100) against the available vacancy, in terms of "The Jammu and Kashmir Rehabilitation Assistance Scheme, 2022" (S.O. 429 dated 06-09-2022) and is posted in the High Court Wing, Srinagar. However, her appointment is subject to the following conditions:

- i) The appointee shall join before the office of Registrar Judicial, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of issuance of this order, and Registrar Judicial shall get all the testimonials/character antecedents of the appointee verified from the concerned authorities before drawing her salary.
- ii) In case, she fails in verification of documents and/or character antecedents, her appointment shall be deemed to have been revoked forthwith without any notice.
- iii) Further she will lookafter her grandfather, mother and younger brother and will provide all the necessities of life to them at present and in future also.

By Order.

Registrar General (officiating)

No: 30751-64 of 2025/RG/NG Dated: 05-06-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship

2. Secretary to Hon'ble Mr. Justicefor information of His Lordship.

- Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar 3.
- Registrar Judicial, High Court Wing, Jammu/Srinagar
- Registrar Recruitment, High Court Main Wing, Srinagar
- 6. Director Finance/High Court of J&K and Ladakh, Srinagar for information
- 7. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
 - Accounts Officer, High Court Wing, Srinagar for information and necessary action.
 - Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
 - 10. Ms. Kawnain Makhdoomi D/O Late Shri Shiada Hussain (Ex-Section Officer), High Court of Jammu & Kashmir and Ladakh R/O Gulistan Colony, Sarnal Bala, Anantnag, for compliance.
 - 11. Order Book.